

सम्बन्ध बिक्री के विना कम करने से उपयुक्त स्थिति

4073. श्री लालजी भाई : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजधानी में शराब बिक्री के विना कम करने के कारण प्रब. शराब बेचने वाली दुकानों पर हमेशा सीड़ रहती है और प्रसामाजिक तत्व इस स्थिति का फायदा उठा रहे हैं और तरह-तरह की अप्रिय घटनायें घटती रहती हैं; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (श्री. प्रताप चन्द्र चन्दा) : (क) और (ख). जानकारी दिल्ली प्रशासन से एकत्रित की जा रही है।

#### Interest shown by foreign countries in rural development

4074. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether other countries have shown keen interest to reorient our development plans to speed up rural development; and

(b) if so, the details of the proposal thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). While several countries have shown interest in our development plans to speed up rural development, they have not suggested any reorientation of these plans.

#### Number of SC/ST students studying abroad

4075. SHRI RAM VILAS PASWAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the total number of Indian students studying abroad and the number of students belonging to

Scheduled Castes and Scheduled Tribes among them; and

(b) the number of students who were sent by Government abroad during 1977-78 for studies and the number of students belonging to the Scheduled Castes and Scheduled Tribes among them?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): (a) Latest information is not available. However, in 1973 there were 15160 Indian Students studying abroad. Information regarding the number of students belonging to Scheduled Castes and Scheduled Tribes is not available. However, under the Scheme of Scholarships administered by the Ministry of Education and the Ministry of Home Affairs, 1043 scholars are at present studying in institutions abroad, out of whom 43 belong to Scheduled Castes and Scheduled Tribes.

(b) Out of 301 candidates awarded scholarships, 12 belonged to Scheduled Castes and Scheduled Tribes.

#### L.I.C. loans to Maharashtra for drinking water schemes

4076. SHRI D. B. PATIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government of Maharashtra have asked for loan for drinking water from L.I.C. in 1978-79;

(b) if so, is it a fact that L.I.C. did not give loan to Government of Maharashtra as per the demand of Government of Maharashtra; and

(c) if so, what are the reasons for not giving the loan?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The L.I.C. has not taken a decision in the matter so far.

(c) Does not arise.

**Memorandum on long term loan from Maharashtra Cooperative Land Development Bank, Bombay**

4077. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he is aware that the Maharashtra Cooperative Land Development Bank, Bombay has submitted a memorandum to the Prime Minister regarding long term loans; and

(b) the reaction of Government to the proposals contained in the said memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The Memorandum submitted by the Maharashtra State Cooperative Land Development Bank Ltd., to the Prime Minister has raised four issues. The position in respect of each of these is as follows:

**1. Need to reduce rates of interest and extend period of repayment**

The Agricultural Refinance & Development Corporation has set up a Committee to study interest rates for term lending in the agricultural sector in India with particular reference to the needs of the Land Development Bank. The Committee has just commenced its work.

The repayment period normally relates to the repaying capacity generated by the investment undertaken. At present longer repayment schedules for small farmers are available particularly for minor irrigation in the loans given by the LDBs. Generally, such a long period for repayment as 25 years may not be justified with reference to returns on investments.

**2. Built-in arrangement to take care of natural calamities.**

A proposal for establishing a Stabilisation Fund for long term loans is under the consideration of the Reserve Bank of India. The RBI has sought the views of the State Governments.

The Central assistance to States for natural calamities is not in the form of advances; it does not include any provision for write-off of any institutional loans. However, under the scheme of SFDA, the Govt. of India have been providing a Risk Fund to Land Development Banks.

**3. Exclusion of areas of advances under drought prone areas and SFDA schemes from the RBI's discipline of lendings;**

Modification to the formula of regulating advances with reference to recovery is being considered by the Debenture Norms Committee in the RBI. It is expected that the advances to the weaker sections in special programmes will not be hindered after suitable amendment to the formula.

**4. Schemes for educated unemployed.**

The State Governments have already been requested to amend the Acts relating to land development banks to enable them to lend without insistence on land mortgage security; a charge on land to be known as "Gehan" has been thought of as a substitute. Normally, for the subsidiary activities like dairy, poultry, sheep breeding, etc., medium-term loans rather than long-term loans are required. The cooperative banks can give such loans without insisting upon land mortgage security, particularly, if they are drafted on a project basis. Lending for diversified purposes by LDBs is being encouraged, particularly with ARDC refinance. Guarantee from the Central Government for term credit is not feasible.